

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 10582 of 2019

(Arising out of OIA-CCESA-SRT-APPEAL-PS-261-263-2018-19 Dated-16/08/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Nandan Petrochem Ltd

Survey No 96/1 Village Falandi Near Jbf Industries Athola
Silvassa, Aacn1199g

.....Appellant

VERSUS

C.C.E. & S.T.-Daman

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

.....Respondent

APPEARANCE:

Shri Sanket Gupta, Advocate for the Appellant

Shri G. Kirupanandan, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

DATE OF HEARING: 06.04.2022

DATE OF DECISION: 06.04. 2022

The appeal is disposed of. For order, see order of date in Excise Appeal No. 12269 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**